

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

213. IA/301/2024 IA(PLAN)/6/2024 C.P. (IB)/283(MB)2023

**IN THE MATTER OF**

Vistra Itcl (India) Limited

... Petitioner

Vs

Envirant Developers Private Limited

... Respondent

U/s 7 of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 09.05.2024**

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. MADHU SINHA,  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Applicant

IA/301/2024: Adv. Prateek Seksaria (PH)

IA/6/2024: Adv. Amir Arsiwala (PH)

For the Respondent

IA/301/2024: Adv. Ryan D'Souza (R6 & R7) (PH)

IA/301/2024: Adv. Amir Arsiwala (R1) (PH)

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**ORDER**

IA/301/2024- Sr. Adv. Prateek Seksaria has partly argued the matter. Adjourned to **18.06.2024** as part heard. To be taken up at **2:30 pm.**

Sd/-  
MADHU SINHA  
Member(Technical)

Sd/-  
REETA KOHLI  
Member(Judicial)

/Ziyaul/